NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1275/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES:

MITC Rolling Mills Pvt.Ltd.

V/s.

Richa India Infra Development Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ORDER C.P. No. 1275/I&BC/NCLT/MB/MAH/2017

- The Learned Representative from the side of the Petitioner is present. 1.
- The Petition is dated 01.08.2017 for the debt of Rs. 5,65,545/- (Principal 2. Amount).
- The name of the IRP is yet to be proposed, proof of delivery of Notice under 3. section 8 and the Bank Certificate as per provisions of section 9 are to be complied with.
- Adjourned to 14th September, 2017. 4.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)